

**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No.2, R.K.Puram, New Delhi - 110066**  
**EXCISE (DIVISION BENCH MATTERS)**  
**CAUSELIST**

Court No. :I

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

Coram:

HON'BLE MS. HEMAMBIKA R PRIYA, MEMBER (TECHNICAL)

Dated :01/05/2023

Day :Monday

Time :10:30 A M

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>REGULAR MATTERS</u></b>				
1	E/50528/2019	ACC LIMITED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, EXCISE AND CUSTOMS, BHOPAL	IP/DR	
2	E/50908/2019	HINDUSTAN COPPER LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE, ALWAR	ANKIT TOTUKA ADVOCATE/DR ankit@saarthaklaw.com	
3	E/50909/2019	AVINASH SRIVASTAVA	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE, ALWAR	ANKIT TOTUKA ADVOCATE/DR ankit@saarthaklaw.com	
4	E/51208/2020	NAINI PAPERS LIMITED	COMMISSIONER, CGST-DEHRADUN	Krishna Kant, Advocate./DR	
5	E/50284/2021	R D PLAST PVT LTD	PRINCIPAL COMMISSIONER, CENTRAL EXCISE & CGST-DELHI SOUTH	LAKSHMIKUMARAN & SRIDHARAN, ADV./DR narasimhan.l@lakshmisri.com	
6	E/50285/2021	ASHOK LEYLAND LTD	PRINCIPAL COMMISSIONER, CGST-DEHRADUN	LAKSHMIKUMARAN & SRIDHARAN, ADV./DR narasimhan.l@lakshmisri.com	
7	E/50286/2021	R D PLAST PVT LTD	PRINCIPAL COMMISSIONER, CENTRAL EXCISE & CGST-DELHI SOUTH	LAKSHMIKUMARAN & SRIDHARAN, ADV./DR narasimhan.l@lakshmisri.com	
8	E/50287/2021	RIPUDAMAN SINGH	PRINCIPAL COMMISSIONER, CENTRAL EXCISE & CGST-DELHI SOUTH	LAKSHMIKUMARAN & SRIDHARAN, ADV./DR narasimhan.l@lakshmisri.com	

9	E/50320/2021	NAINI TISSUES LIMITED	COMMISSIONER, CGST-DEHRADUN	Krishna Kant, Advocate./DR	
10	E/50426/2021	RAJASTHAN RAJYA VIDHYUT UTPADAN NIGAM LTD	COMMISSIONER, CGST, CENTRAL EXCISE -RAIPUR	IP/DR	

**Prepared By:** chandanchanchal

**Verified By** CM

**Dy. Registrar  
(EXCISE Appeal Branch)**

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